

about 10%

(b) According to DDA some delays do take place in execution of projects and delay in this particular case is not very unusual. Since the work is being done the original contract agreement, there will be no rise in the construction cost of these SFS houses except the normal input escalation clause which is provided in all the contracts. The initial problems have now been sorted out and it is expected that the house will be completed by mid 1994.

(c) All steps are being taken by the DDA to expedite the completion of the project

Jobs for Rural Workers

6218. SHRISHRAVAN KUMAR PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether the Khadi and Village Industries Commission has drawn up a programme for creation of jobs for rural workers in non-farm sector;

(b) if so, the broad features of these programme; and

(c) the number of additional jobs likely to be created there under in Gujarat, Madhya Pradesh and Maharashtra by the Khadi and Village Industries Commission?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM): (a) to (c). One of the basic objectives of the Commission is to generate non-farm employment for weaker sections of the society in the rural areas. In pursuance of the above objective, a special employment generation scheme has been launched in Saharsa district of Bihar and Kaahandi district of Orissa on a pilot basis. On the basis of the experience gained in the Saharsa and Kalahandi, this programme will be introduced in the selected

districts during 1993-94. In the Eighth Five Year Plan, this programme shall be implemented in 50 districts in the country.

Blind Candidates for Civil Service Examinations

6219. PROF K.V. THOMAS: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the recent Supreme Court's Judgement that blind persons can be allowed to write Indian Civil Service Examination; and

(b) if so, the steps taken for implementing the decisions in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a) Yes, Sir

(b) The matter is under examination.

Development of Small and Medium Towns of Andhra Pradesh

6220 SHRI BOLLA BULLI RAMAIAH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the funds allocated by the Union Government to Andhra Pradesh for development of various small and medium towns under the Integrated Development of Small and Medium Towns during 1991-92, 1992-93 and 1993-94; and

(b) the details of year-wise expenditure incurred on the Development of Small and Medium Towns in Andhra Pradesh during 1991-92 and 1992-93?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND